

**HIGH COURT LEGAL SERVICES COMMITTEE
HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated, Imphal, the 19th September, 2019

No.HCM/LSC-7/2019/Estt./

This is for information to all interested person in connection with filling up of 3(three) Members of the High Court Legal Services Committee (HCLSC), High Court of Manipur and their eligibility is as given below :

1	Position	Member, High Court Legal Services Committee (HCLSC)
2	Number	3 (Three)
3	Duration	The term of the Office of the members nominated under sub-regulation (2) of regulation (3) shall be 5 (five) years and such member shall not be eligible for re-nomination.
4	Eligibility	A person shall not be qualified a nomination as a member unless he is : a) an eminent special worker who is engaged in the upliftment of the weaker sections of the Society including Scheduled Castes, Scheduled Tribes, Women, Children, Rural and Urban labour ; b) an eminent person in the field of law or public administration; or c) a person of repute who is specially interested in the implementation of the Legal Services Schemes.

Interested persons may submit their application along with their bio-data / CV to the undersigned on or before 5th October, 2019.


Sd/-
(Alek Muivah)
Secretary, HCLSC

No.HCM/LSC-7/2019/Estt./ 20614-24

Imphal, the 19th September, 2019

Copy to:-

1. The Ld. Advocate General, High Court of Manipur.
2. The Ld. Govt. Advocate, High Court of Manipur.
3. The President, High Court Bar Association Manipur.
4. The P.S. to Hon'ble Chairman, HCLSC.
5. The P.S. to Registrar General, High Court of Manipur.
6. The P.S. to Member Secretary, MASLSA.
7. The P.S. to Registrar (Judl.), High Court of Manipur.
- ✓ 8. The System Analyst, High Court of Manipur.
- for uploading the same to the official website.
9. The Editor, Sangai Express (Manipur Edition) / The People's Chronicle.
- With a request to publish the above advertisement in the esteemed dailies in a print area of not more than 8 cm x 12 cm on two alternative days i.e. on 21-09-2019 and 23-09-2019 in black and white and to submit the bill in triplicate form for early payment.
10. Notice Board.
11. Guard file.


(Alek Muivah) 19/09/19
Secretary, HCLSC
